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title: Introduction of the Taxation Laws (Amendment) Bill, 2016.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): I beg to move for leave to introduce a Bill further to amend the Income-tax Act, 1961 and the Customs Tariff Act, 1975.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Income-tax Act, 1961 and the Customs Tariff Act, 1975."

*The motion was adopted.*

SHRI ARUN JAITLEY: I introduce\*\* the Bill.

**12.08 hours**